

**F.No. A-36019/02/2018-Estt/
NATIONAL HUMAN RIGHTS COMMISSION
Manavadhikar Bhawan, GPO Complex, 'C' Block, INA,
New Delhi - 110023**

Dated: 8th April, 2019

**EMPANELMENT OF CONSULTANTS (PROCEEDINGS) AND CONSULTANTS
(SCRUTINY) IN THE NATIONAL HUMAN RIGHTS COMMISSION**

In supersession to earlier Notification uploaded in the website of the Commission vide even No. dated 12th March, 2019, the National Human Rights Commission proposes to draw a panel of Consultants for assisting the Commission in scrutiny of complaints and preparing proceedings, as detailed below:-

Sl. No.	Category	Eligibility Criteria	Remuneration
1.	Consultants (Scrutiny)	(i) Practicing advocates of Supreme Court/High Courts/District Courts/ Tribunals. (ii) Preference will be given to those who have knowledge of any other language besides English & Hindi.	Rs.65/- per complaint
2.	Consultants (Proceedings)	(i) Retired Judicial Officers (ii) Practicing Advocates with at least 6 years experience in Supreme Court/High Courts District Courts/ Tribunals.	Rs.375/- per proceeding prepared

2. The engagement is not on regular basis against any post, but is an empanelment for short durations on need basis for which the Consultants shall be paid on piece meal rate basis as mentioned above. The empanelment is purely on need basis for short durations and candidates will have no right to claim for continuation or for regular employment in the Commission.

3. Eligible and interested candidates may send their Bio-Data in the enclosed proforma by post or by hand to the **Under Secretary (Estt.), National Human Rights Commission, Manavadhikar Bhawan, 'C' Block, GPO Complex, INA, New Delhi – 110023** on or before **15th May, 2019**. Details of short listed candidates and date of interview for selection of suitable candidates for empanelment shall be displayed in the website of the Commission www.nhrc.nic.in within 20 days from the last date of receipt of applications. In case number of candidates is higher, the Commission reserves the right to short list the candidates on the basis of experience/suitability of the candidates.

4. Application not in the prescribed proforma or received after the last date shall be summarily rejected. Attending interview shall not confer the candidates any right for empanelment.

5. No TA/DA shall be paid for attending the Interview.


(Sanjay Kumar)
Under Secretary (Estt)
011-24663279

Encl: Proforma